

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 311**  
**(IB)-266(ND)2019**  
**IA/3533/2020**

**IN THE MATTER OF:**

**M/s. R. Tarkeshwar Narayan** ... **Applicant/Petitioner**

**Versus**

**M/s. Horizon Buildcon Pvt. Ltd.** ... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 25.11.2020**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENTS:** Mr. Mohak Sharma Adv. for Resolution Professional

**ORDER**

The matter is wrongly listed.

List the matter on 27<sup>th</sup> November, 2020.

—S.d.—

**(L.N. GUPTA)**  
**MEMBER (T)**

←S.d.←

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**